## Annexure - 1 Name of the corporate debtor: Green Gardens Private Limited; Date of commencement of liquidation: 13th July 2023; List of stakeholders as on: 07th February 2025

Sl. No.	Name of creditor	List of Secured Financial Creditors  Details of claim received  Details of claim admitted									Amount of	Amount of any	Amount of claim	Amount of claim	Remarks, if any
		Date of receipt Amount claimed		Amount of claim	Nature of claim	Amount covered by Whether security interest				% share in total amount			rejected	under verification	Kemarks, II an
		Date of receipt	Amount claimed	admitted	Nature of Claim	security interest	relinquished? (Yes/No)	Details of Security Interest	guarantee	of claims admitted	Commission Clarini	may be set off	rejecteu	unuci reilitation	
	1 Tamilnad Mercantile Bank Limited	27-08-2018	7,89,00,000	.,,,,,,,,,	CIRP Claim - Form CA		Relinquished as per Regulation 21A(1) of IBBI Liquidation Process Regulations, 2016	Registered Holder of UDS of 753.117 Sq. Ft in respect of immovable property located at RS No. 3/1 part block no, 1 of Mylapore Division		0.44%	-	-	4,81,12,020	-	
	2 Mukundan Vijayan	12-09-2023	60,00,000	3,68,967	Liquidation Claim - Form D	16,75,402	No	Registered Holder of UDS of 125.03 Sq. Ft in respect of immovable property located at RS No. 3/1 part block no, 1 of Mylapore Division		0.01%	-	-	-	56,31,033	
	3 F. Shiloh Vijaykumar	15-09-2023	11,49,23,318	-	Liquidation Claim - Form D	-	No	Registered Holder of UDS of 82.80 Sq. Ft in respect of immovable property located at RS No. 3/1 part block no, 1 of Mylapore Division		0.00%	-	-	11,49,23,318	-	
	4 T.K.Swaminathan	17-10-2018	4,00,00,000	2,94,660	CIRP Claim - Form CA		Relinquished as per Regulation 21A(1) of IBBI Liquidation Process Regulations, 2016	Registered Holder of UDS of 97.19 Sq. Ft in respect of immovable property located at RS No. 3/1 part block no, 1 of Mylapore Division		0.00%	-	-	3,97,05,340	-	
	5 V. PL. Meenakshi Sundaram	21-08-2018	13,74,13,025	1,68,447	CIRP Claim - Form CA		Relinquished as per Regulation 21A(1) of IBBI Liquidation Process Regulations, 2016	Registered Holder of UDS of 274.32 Sq. Ft in respect of immovable property located at RS No. 3/1 part block no, 1 of Mylapore Division		0.00%	-	-	13,72,44,578	-	
	6 Unnamalai Vellayan W/o. Late V.PL. Vellayan	21-08-2018	13,66,91,697	1,32,761	CIRP Claim - Form CA		Relinquished as per Regulation 21A(1) of IBBI Liquidation Process Regulations, 2016	Registered Holder of UDS of 272.88 Sq. Ft in respect of immovable property located at RS No. 3/1 part block no, 1 of Mylapore Division		0.00%	-	-	13,65,58,936	-	
	7 Mr. A.D.Venkatasubramanyan	17-09-2023	23,63,623	15,47,798	Liquidation Claim - Form D	22,92,807	Yes	Registered Holder of UDS of 171.105 Sq. Ft in respect of immovable property located at RS No. 3/1 part block no, 1 of Mylapore Division		0.02%	-	-		-	
	8 Delta Industrial Machines	26-09-2023	29,56,305	19,35,911	Liquidation Claim - Form D	13,02,480	Yes	Registered Holder of UDS of 97.2 Sq. Ft in respect of immovable property located at RS No. 3/1 part block no, 1 of Mylapore Division		0.03%	-	-	-	-	
	Total		51,92,47,968	3,52,36,523		2,39,97,283				0.51%	-	-	47,65,44,192	56,31,033	•